

From,

**Krishna Swaroop Dhar Dwivedi, H.J.S.,
I/c Joint Registrar (Judicial) (Services),
High Court of Judicature at
Allahabad.**

To,

**The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow.**

No. 357/Admin.(Services)/2022 Dated: Allahabad: July 20, 2022

Subject: Regarding Nomination for Two days “Sensitization of District Court Judges on Gender Justice and Differently Abled Victims/Survivors of Sexual Abuse”, scheduled to be held on 23-24 July, 2022 at JTRI, Lucknow.

Sir,

With reference to your letter no. Spl. Prog./JTRI-934 dated 15.07.2022 and subsequent letters dated 16.07.2022 and 18.07.2022, on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the proposal of Two days “Sensitization of District Court Judges on Gender Justice and Differently Abled Victims/Survivors of Sexual Abuse”, scheduled to be held on 23-24 July, 2022 at JTRI, Lucknow and to nominate the Judicial Officers whose names are mentioned in enclosed annexures-'1 to 6' for participation in the same.

Further, as requested by Your Goodself vide letter dated 16.07.2022, the Hon'ble Court has been pleased to nominate **Sri Surendra Pal Singh**, Addl. District & Sessions Judge, Kanpur Nagar and **Sri Dhruva Kumar Tiwari**, Presiding Officer, Motor Accident Claims Tribunal, Kanpur Nagar (South) for participation in the aforementioned Sensitization Programme at JTRI, Lucknow.

I am also directed to communicate to you that in case Presiding Officers of Land Acquisition, Rehabilitation and Resettlement Authority (L.A.R.R.A.), Lucknow and Commercial Court, Lucknow are appointed before the commencement of the aforementioned training programme (both posts/courts are presently lying **vacant**), Your Goodself is requested to inform the Officers concerned to attend the same at JTRI, Lucknow accordingly on **23-24 July, 2022**.

With regards,

Yours sincerely,

Encl.: As above.

sd/-

I/c Joint Registrar (J) (Services)

No. 357(i)/Admin. (Services)/2022 Dated: Allahabad: July 20, 2022

Copy forwarded for information and necessary action to:-

1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
2. The District & Sessions Judges/Principal Judges, Family Courts, **Lucknow, Unnao, Sitapur, Raebareli, Faizabad and Kanpur Nagar** with the request to kindly inform the officers concerned accordingly and direct them to report at Judicial Training & Research Institute, Lucknow, U.P., on the scheduled dates, for participation in the aforesaid training programme.
3. **Sri Ravindra Kumar-II**, Presiding Officer, M.A.C.T., Lucknow (North), **Sri Amar Jeet Verma**, Presiding Officer, M.A.C.T., Lucknow (South), **Sri Vivek Tripathi**, Presiding Officer, M.A.C.T., Unnao, **Sri Shashi Bhushan Pandey**, Presiding Officer, Sitapur, **Sri Gurpreet Singh Bawa**, Presiding Officer, M.A.C.T., Raebareli, **Sri Radhe Shyam Yadava**, Presiding Officer, M.A.C.T.,

Faizabad, **Sri Rakesh Kumar Shukla**, Presiding Officer, M.A.C.T., Kanpur Nagar, **Sri Dhruva Kumar Tiwari**, Presiding Officer, Motor Accident Claims Tribunal, Kanpur Nagar (South), with the request to attend the aforementioned training programme at JTRI, Lucknow on 23-24 July, 2022.

4. **Sri Sanjeev Shukla**, Presiding Officer, L.A.R.R.A., Faizabad, **Sri Avinash Saxena**, Presiding Officer, L.A.R.R.A., Kanpur Nagar, **Sri Arpit Goel**, Registrar, L.A.R.R.A., Lucknow, **Sushri Akriti**, Registrar, L.A.R.R.A., Faizabad, **Sri Lalit Singh**, Registrar, L.A.R.R.A., Kanpur Nagar, with the request to attend the aforementioned training programme at JTRI, Lucknow on 23-24 July, 2022.
5. **Sri Mohd. Azhar Husain Idrisi**, Presiding Officer, Commercial Court, Faizabad and **Sri Syed Maoz Bin Asim**, Presiding Officer, Commercial Court, Kanpur Nagar, with the request to attend the aforementioned training programme at JTRI, Lucknow on 23-24 July, 2022.
6. The Joint Registrar (J) (Computer), High Court, Allahabad.

Encl: As above.

sd/-
I/c Joint Registrar (J) (Services)

District Court “Lucknow”

Sl. No.	Name of officers	Designation
1.	RAM MANOHAR NARAYAN MISHRA	District & Sessions Judge
2.	ANURODH MISHRA	Addl. District & Sessions Judge
3.	NARENDRA KUMAR-III	Spl. Judge (E.C. Act)
4.	VIJAY CHAND YADAV	Judge, Spl Court, CBI Court No. 4
5.	RAMA KANT PRASAD	Spl. J, Spl C.No 3 (Pre.Cor. Act)
6.	VIJESH KUMAR	Addl. District & Sessions Judge
7.	VIVEKA NAND SHARAN TRIPATHI	Spl.Judge,Anti Corruption V.B.UPSEB
8.	PUSHKAR UPADHYAY	Addl. District & Sessions Judge
9.	MOHD. GHAZALI	Addl. District & Sessions Judge
10.	SMT. SOMPRABHA MISHRA	Spl. J, Spl C.No 5 (Pre.Cor. Act)
11.	RAM KISHOR-IV	Addl. District & Sessions Judge
12.	SURESH CHANDRA-VI	Addl. District & Sessions Judge
13.	AJAY SRIVASTAVA	Spl. J, Spl C.No 6 (Pre.Cor. Act)
14.	SMT. REKHA SHARMA	Addl. District & Sessions Judge
15.	DHIRENDRA KUMAR-II	Addl. District & Sessions Judge
16.	SMT. KAVITA MISHRA	Judge, Spl Court, CBI Court No. 1
17.	GAURAV KUMAR	Spl. J, Spl C.No 7 (Pre.Cor. Act)
18.	HARBANS NARAIN	Addl. District & Sessions Judge
19.	MAYANK TRIPATHI	Addl. District & Sessions Judge
20.	MOHINDER KUMAR	Spl. J, Spl C.No 1 (Pre.Cor. Act)
21.	SMT. SHALINI SAGAR	Spl. J, Spl C.No 8 (Pre.Cor. Act)
22.	PREM PRAKASH	Judge, Spl Court, CBI Court No. 5
23.	LOKESH VARUN	Spl. J, Spl C.No 9 (Pre.Cor. Act)
24.	PAWAN KUMAR RAI	A.D.J. (FTC)
25.	DR. AVANISH KUMAR	Spl. Judge (Ayurved Scam Matter)
26.	PHOOL CHANDRA KUSHWAHA	A.D.J. (FTC)
27.	SMT. MEERA GOTHALWAL	Judge Small Causes Court
28.	SMT. PURNIMA PRANJAL	Civil Judge (Senior Div.)
29.	SUNIL KUMAR-VI	Civil Judge (Senior Div.), (At Malihabad at Lucknow)
30.	RANVIJAY SINGH	A.C.J.M. (Railway)
31.	SMT. NIHARIKA JAISWAL	Secretary
32.	ANAND MISHRA	Addl. Civil Judge (Sr.Div.)/ACJM.
33.	SATYABIR SINGH	A.C.J.M. (Ayodhya Prakaran)
34.	ANUPAM KUMAR TRIPATHI	Addl. Civil Judge (Sr.Div.)/ACJM.
35.	AMBRISH KUMAR SRIVASTAVA	Addl. Civil Judge (Sr.Div.)/ACJM.
36.	SMT. ILA CHAUDHARY	Addl. Civil Judge (Sr.Div.)/ACJM.
37.	ARIF NISAMUDDIN KHAN	Addl. Civil Judge (Sr.Div.)/ACJM.
38.	ABHISHEK KHARE	Addl. Civil Judge (Sr.Div.)/ACJM.
39.	SUSHRI GARGI SHARMA	Addl. Civil Judge (Sr.Div.)/ACJM.
40.	SHANTANU TYAGI	Addl. Civil Judge (Sr.Div.)/ACJM.
41.	PRASHANT MISHRA	A.C.J.M. (Railway)
42.	SWATANTRA SINGH RAWAT	Addl. Civil Judge (Sr.Div.)/ACJM.
43.	SUNIL KUMAR NAGAR	Civil Judge (Senior Div.)(FTC)
44.	PEEYUSH BHARTIYA	Civil Judge (Junior Div.)
45.	SHARJIL KHAN	Judicial Magistrate
46.	SUSHRI KISA ZAHEER	Civil Judge (Junior Div.)
47.	SUSHRI ANKITA SINGH	Judicial Magistrate
48.	SHOBHIT RAY	Civil Judge (Junior Div.)
49.	SMT. MEGHA AGGARWAL	Judicial Magistrate
50.	SANJAY KUMAR SINGH	Addl. Civil Judge (Junior Div.)
51.	SMT. PRIYANKA GANDHI	Addl. Civil Judge (Junior Div.)
52.	AMAN KUMAR	Addl. Civil Judge (Junior Div.)
53.	SMT. SONALI MISHRA	Addl. Civil Judge (Junior Div.)
54.	KRISHAN MOHAN PANDEY	Addl. Civil Judge (Junior Div.)
55.	SUSHRI SAMRIDDHI MISHRA	Spl. Judicial Magistrate (C.B.I.)
56.	SMT. YASHA SHARMA	Spl. Judicial Magistrate
57.	TARIF MUSTAFA KHAN	Addl. Civil Judge (Junior Div.)
58.	SUMIT GUPTA	Addl. Civil Judge (Junior Div.)

59.	PRADUMAN SINGH	Addl. Civil Judge (Junior Div.)
60.	SMT. PRIYA NAGAR	Addl. Civil Judge (Junior Div.)
61.	ARJIT VERMA	Addl. Civil Judge (Junior Div.)
62.	SAGAR SINGH	Addl. Civil Judge (Junior Div.) (FTC)

Family Court “Lucknow”

Sl. No.	Name of officers	Designation
1.	HARI NATH PANDEY	Principal Judge, Family Court
2.	SMT. KALPANA	Addl. Principal Judge, Family Court
3.	SMT. SHIVANI JAYASWAL	Addl. Principal Judge, Family Court
4.	SMT. SHUCHI SRIVASTAVA	Addl. Principal Judge, Family Court
5.	VISHNU PRASAD AGRAWAL	Addl. Principal Judge, Family Court
6.	MUNNA PRASAD	Addl. Principal Judge, Family Court
7.	DEVENDRA NATH SINGH	Addl. Principal Judge, Family Court
8.	SUSHRI NIVEDITA ASTHANA	Addl. Principal Judge, Family Court
9.	SMT. PRAGYA SINGH-I	Addl. Principal Judge, Family Court

Motor Accident Claims Tribunal “Lucknow”

Sl. No.	Name of officers	Designation
1.	AMAR JEET VERMA	Presiding Officer, Lucknow (South)
2.	RAVINDRA KUMAR-II	Motor Accident Claims Tribunal, Lucknow (North)

Land Aqvi, Rehab & Resettlement Auth. “Lucknow”

Sl. No.	Name of officers	Designation
1.	VACANT	Presiding Officer
2.	ARPIT GOEL	Registrar

Commercial Court “Lucknow”

Sl. No.	Name of officers	Designation
1.	VACANT	Presiding Officer

District Court “Unnao”

Sl. No.	Name of officers	Designation
1.	HARVIR SINGH	District & Sessions Judge
2.	SMT. ALPANA SAXENA	Addl. District & Sessions Judge
3.	MAHENDRA SRIVASTAVA	Addl. District & Sessions Judge
4.	SANDEEP GUPTA	A.D.J. (POCSO)
5.	SMT. ALPANA SHUKLA	Spl. J. (SC/ST, Pev.of Atroci Act)
6.	SMT. SWAPNA SINGH	Spl. Judge (E.C. Act)
7.	VIVEKA NAND VISHWAKARMA	Addl. District & Sessions Judge
8.	ALOK SHARMA	Addl. District & Sessions Judge
9.	JALAL MOHD AKBAR	A.D.J. (FTC)
10.	SMT. SUDHA SINGH	Civil Judge (Senior Div.)
11.	SMT. KAVITA AGRAWAL	Addl. Chief Judicial Magistrate
12.	RAGHUVANSH MANI SINGH	Secretary
13.	RAJIV MUKUL PANDEY	Addl. Civil Judge (Sr.Div.)/ACJM.
14.	PEEYUSH TRIPATHI	Civil Judge (Senior Div.)(FTC)
15.	SUSHRI AMBIKA MEHROTRA	Civil Judge (Junior Div.)
16.	SUSHRI ANAMIKA CHAUHAN	Judicial Magistrate
17.	ANUBHAV SINGH	Civil Judge (Junior Div.)
18.	SUSHRI SAKSHI MISHRA	Addl. Civil Judge (Junior Div.)
19.	SUSHRI PRATIBHA SHUKLA	Civil Judge (Junior Div.)(FTC)
20.	SUSHRI SONAM SHARMA	Civil Judge (Junior Div.)(FTC)

Family Court “Unnao”

Sl. No.	Name of officers	Designation
1.	AYAZ AHMAD	Principal Judge, Family Court
2.	SMT. DEEPALI SINGH	Addl. Principal Judge, Family Court
3.	SMT. DIVYA BHARGAVA	Addl. Principal Judge, Family Court

Motor Accident Claims Tribunal “Unnao”

Sl. No.	Name of officers	Designation
1.	VIVEK TRIPATHI	Presiding Officer

District Court “Sitapur”

Sl. No.	Name of officers	Designation
1.	AJAY KRISHNA	Addl. District & Sessions Judge
2.	RAKESH VERMA	Spl. J. (SC/ST, Pev.of Atroci Act)
3.	RAM BILASH SINGH	Addl. District & Sessions Judge
4.	SANTOSH KUMAR-II	A.D.J. (POCSO)
5.	RAHUL PRAKASH	Addl. District & Sessions Judge
6.	ARBIND KUMAR GAUTAM	Addl. District & Sessions Judge
7.	SMT. POORNIMA PATHAK	Addl. District & Sessions Judge
8.	ABHISHEK UPADHYAYA	Addl. District & Sessions Judge
9.	SURENDRA PRATAP YADAV	Judge Small Causes Court
10.	SMT. PRADIPTI SINGH	Civil Judge (Senior Div.)(FTC)
11.	ABHINAV SRIVASTAVA	Judicial Magistrate
12.	SMT. ANAMIKA SINGH	Addl. Civil Judge (Junior Div.)
13.	RAJAT SHUKLA	Civil Judge (Junior Div.), (At Biswan-Sitapur)
14.	SMT. KAVYA SRIVASTAVA	Judicial Magistrate
15.	NAVED AKHTAR	Nyayadhikari, Gram Nyayalaya, (At Laharpur-Sitapur)
16.	SUSHRI MRINALINI SRIVASTAVA	Addl. Civil Judge (Junior Div.)
17.	SUSHRI SHIPRA	Addl. Civil Judge (Junior Div.)
18.	SUSHRI SULOCHNA VERMA	Civil Judge (Junior Div.)(FTC)
19.	SUSHRI YUGMITA PRATAP	Civil Judge (Junior Div.)(FTC)
20.	SUSHRI AKSHITA SINGH	Civil Judge (Junior Div.), (At Mahmoodabad-Sitapur)

Family Court “Sitapur”

Sl. No.	Name of officers	Designation
1.	MITTAR PAL SINGH	Principal Judge, Family Court
2.	DR. (SMT.) JAYA PATHAK	Addl. Principal Judge, Family Court
3.	RAM MANI PATHAK	Addl. Principal Judge, Family Court

Motor Accident Claims Tribunal “Sitapur”

Sl. No.	Name of officers	Designation
1.	SHASHI BHUSHAN PANDEY	Presiding Officer

District Court “Raebareli”

Sl. No.	Name of officers	Designation
1.	ABDUL SHAHID	District & Sessions Judge
2.	PANKAJ JAISWAL	Addl. District & Sessions Judge
3.	TRIPURARI MISHRA	Addl. District & Sessions Judge
4.	PRABHAT KUMAR YADAV	Spl. Judge (E.C. Act)
5.	ALOK KUMAR SINGH	A.D.J. (POCSO)
6.	VIDYA BHUSHAN PANDEY	Addl. District & Sessions Judge
7.	AMIT KUMAR YADAV-I	A.D.J. (FTC)
8.	SUSHRI KIRTI MALA SINGH	A.D.J. (FTC)
9.	UMA SHANKAR KAHAR	A.D.J. (FTC)
10.	SMT. SHREYA BHARGAVA	Civil Judge (Senior Div.)
11.	SATISH KUMAR MAGAN	Addl. Civil Judge (Sr.Div.)/ACJM.
12.	SUMIT KUMAR	Addl. Civil Judge (Sr.Div.)/ACJM.
13.	SMT. DIVYA SINGH	Judicial Magistrate
14.	KUWAR ROHIT ANAND	Civil Judge (Junior Div.), (At Dalmau at Rae Bareli)
15.	SIDDHARTH VERMA	Judicial Magistrate
16.	SUSHRI ANIMA MISHRA	Addl. Civil Judge (Junior Div.)
17.	SUSHRI AYUSHI CHATURVEDI	Addl. Civil Judge (Junior Div.)
18.	SUSHRI TANVI SINGH	Addl. Civil Judge (Junior Div.)
19.	SUSHRI SHINJINI YADAV	Addl. Civil Judge (Junior Div.)
20.	SUSHRI DEEPANSHI CHOWDHARY	Civil Judge (Junior Div.)(FTC)
21.	SUSHRI MALA KUMARI	Civil Judge (Junior Div.)(FTC)

Family Court “Raebareli”

Sl. No.	Name of officers	Designation
1.	SATYA PRAKASH TRIPATHI	Principal Judge, Family Court
2.	SUSHRI POONAM SINGH-I	Addl. Principal Judge, Family Court
3.	SUSHRI ARCHANA TEWARI	Addl. Principal Judge, Family Court

Motor Accident Claims Tribunal “Raebareli”

Sl. No.	Name of officers	Designation
1.	GURPREET SINGH BAWA	Presiding Officer

District Court “Faizabad”

Sl. No.	Name of officers	Designation
1.	ASHOK KUMAR DUBEY-I	Addl. District & Sessions Judge
2.	AMIT KUMAR PANDE	Spl. Judge (E.C. Act)
3.	ABHISHEK KUMAR BAGARIA	Addl. District & Sessions Judge
4.	SHAIENDRA VERMA	A.D.J. (POCSO)
5.	BRIJESH KUMAR SINGH	Addl. District & Sessions Judge
6.	NARENDRA NATH TRIPATHI	A.D.J. (FTC)
7.	SHAIENDRA SINGH YADAV	A.D.J. (FTC)
8.	SMT. RICHA VERMA	Secretary
9.	AMIR SUHAIL	Addl. Civil Judge (Sr.Div.)/ACJM.
10.	SMT. PALLAVI SINGH	Civil Judge (Senior Div.)(FTC)
11.	SMT. SUMAN SOLANKI	Judicial Magistrate
12.	PRASHANT KUMAR SINGH	Addl. Civil Judge (Junior Div.)
13.	SUSHRI JYOTSNA RAI	Addl. Civil Judge (Junior Div.)
14.	SUSHRI SUPRIYA SHARMA	Addl. Civil Judge (Junior Div.)
15.	ANSHUMAN YADAV	Addl. Civil Judge (Junior Div.)
16.	SUSHRI ANJALI PANDEY	Civil Judge (Junior Div.)(FTC)

Family Court “Faizabad”

Sl. No.	Name of officers	Designation
1.	PRADEEP KUMAR SINGH-II	Principal Judge, Family Court
2.	SMT. EKTA SINGH	Addl. Principal Judge, Family Court

Motor Accident Claims Tribunal “Faizabad”

Sl. No.	Name of officers	Designation
1.	RADHEY SHYAM YADAVA	Presiding Officer

Land Aqai, Rehab & Resettlement Auth. “Faizabad”

Sl. No.	Name of officers	Designation
1.	SANJEEV SHUKLA	Presiding Officer
2.	SUSHRI AKRITI	Registrar

Commercial Court“Faizabad”

Sl. No.	Name of officers	Designation
1.	MOHD. AZHAR HUSAIN IDRISI	Presiding Officer

District Court “Kanpur Nagar”

Sl. No.	Name of officers	Designation
1.	MAYANK KUMAR JAIN	District & Sessions Judge
2.	AJAY KUMAR TRIPATHI-II	Addl. District & Sessions Judge
3.	SANTOSH KUMAR TIWARI	Spl. J. (SC/ST, Pev.of Atroci Act)
4.	NITYA NAND SHRINET	Addl. District & Sessions Judge
5.	CHANDRAGUPTA	Spl. Judge (E.C. Act)
6.	PERWAIZ AHMAD	A.D.J. (POCSO)
7.	PRATHAM KANT	Addl. District & Sessions Judge
8.	SATYENDRA NATH TRIPATHI	Addl. District & Sessions Judge
9.	VIKAS GOYAL	Addl. District & Sessions Judge
10.	JEETENDRA KUMAR DWIVEDI	Addl. District & Sessions Judge
11.	PRAMOD KUMAR-IV	Addl. District & Sessions Judge
12.	SMT. PRATIMA	Addl. District & Sessions Judge
13.	ASHISH KUMAR CHAURASIA	Addl. District & Sessions Judge
14.	SMT. REKHA SINGH	Addl. District & Sessions Judge
15.	HARENDRA KUMAR OJHA	A.D.J. (FTC)
16.	SMT. SHUBHI GUPTA	A.D.J. (FTC)
17.	RAGHUVIR SINGH RATHORE	Judge Small Causes Court
18.	SMT. SHIKHA RANI JAISWAL	Chief Metropolitan Magistrate
19.	SMT. SHRADHA TRIPATHI	Special C.J.M.
20.	SUSHIL KUMAR SINGH	Secretary
21.	ANUJ KUMAR THAKUR	Addl. Civil Judge (Sr.Div.)/ACMM.
22.	SUSHRI SNEHA	Addl. Civil Judge (Sr.Div.)/ACMM.
23.	DR. VIVEK KUMAR	Addl. Civil Judge (Sr.Div.)/ACMM.
24.	VINEET KUMAR YADAV	Addl. Civil Judge (Sr.Div.)/ACMM.
25.	VIRENDRA KUMAR	Addl. Civil Judge (Sr.Div.)/ACMM.
26.	VIJAY BHAN	Addl. Civil Judge (Sr.Div.)/ACMM.
27.	SMT. SHRUTI VERMA	Civil Judge (Senior Div.)(FTC)
28.	ASHISH KUMAR SINGH	Civil Judge (Junior Div.)
29.	SMT. AKRITI GAUTAM	Metropolitan Magistrate
30.	SAURABH SRIVASTAVA	Addl. Civil Judge (Junior Div.)
31.	PRABHAT SINGH	Judicial Magistrate
32.	RAHUL ANAND	Addl. Civil Judge (Junior Div.)
33.	ARUN KUMAR GUPTA	Metropolitan Magistrate
34.	ADARSH AMOL	Addl. Civil Judge (Junior Div.)
35.	SHRAYANSH NIRANJAN	Metropolitan Magistrate
36.	SUSHRI AKSHITA MISHRA	Metropolitan Magistrate
37.	RAVI PANDEY	Metropolitan Magistrate
38.	SUSHRI BUSHRA NOOR	Metropolitan Magistrate
39.	GAURAV DWIVEDI	Metropolitan Magistrate
40.	PRAVEEN SINGH	Metropolitan Magistrate
41.	SUSHRI SWATI ANAND	Addl. Civil Judge (Junior Div.)
42.	UTKRISHT JAISWAL	Addl. Civil Judge (Junior Div.)
43.	SUSHRI CHARU NAND	Addl. Civil Judge (Junior Div.)
44.	SUSHRI AJITA VERMA	Civil Judge (Junior Div.)(FTC)
45.	DIVYA PRATAP SINGH NIMESH	Civil Judge (Junior Div.)(FTC)

Family Court “Kanpur Nagar”

Sl. No.	Name of officers	Designation
1.	ARVIND KUMAR MISHRA-II	Principal Judge, Family Court
2.	SMT. VIJAY RAJE SISODIA	Addl. Principal Judge, Family Court
3.	SAIF AHMAD	Addl. Principal Judge, Family Court
4.	ALOK KUMAR	Addl. Principal Judge, Family Court
5.	SMT. SHAGUN PANWAR	Addl. Principal Judge, Family Court

Motor Accident Claims Tribunal “Kanpur Nagar”

Sl. No.	Name of officers	Designation
1.	RAKESH KUMAR SHUKLA	Presiding Officer (North)
2.	DRUVA KUMAR TIWARI	Presiding Officer (South)

Land Aqiu, Rehab & Resettlement Auth. “Kanpur Nagar”

Sl. No.	Name of officers	Designation
1.	AVINASH SAKSENA	Presiding Officer
2.	LALIT SINGH	Registrar

Commercial Court “Kanpur Nagar”

Sl. No.	Name of officers	Designation
1.	SYED MAOOZ BIN ASIM	Presiding Officer